

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-525**  
CP-11/241-242/PB/2019

**IN THE MATTER OF:**

Ankit Narang & Ors.

**.....Applicant**

**Vs.**

Mall Buldtech Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Karan Luthra, Mr. Naman Gowda, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **11.09.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)**